

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:796
ANSWERED ON:25.02.2009
DELAY IN REGISTRATION OF MARITIME VESSELS
Angadi Shri Suresh Chanabasappa

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether there has been any delay in clearance of registration of maritime vessels at ports including Mormugao Port;
- (b) if so, the details thereof and the reasons therefor;and
- (c) the steps taken by the Government in this regard.

Answer

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI T.R. BAALU)

(a) to (c): No,Sir. The average time taken for registration of vessels at ports depends on the submission of the required documents by the owner of the vessel as prescribed in the Merchant Shipping(Registration of Indian Ships) Rules. If the documents are in order, the average time for registration of ships is not more than two days. No delays are reported to have occurred at the Mercantile Marine Department, Goa for registration of vessels.